## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

C.P. No. 159(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY:

Mr. Ajay M. Patel & Ors. Vs. Arohi Polymers

Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

For the Petitioner (s): Mr. Uddyam Mukherjee, Advocate

For the Respondent (s): Dr. U. K. Choudhary, Sr. Advocate with

Ms. Aakansha Munjhal, Mr. Arvind Chare, Advocates

for R1-3

Mr. Darpan Wadhwa, Sr. Advocate with

Ms. Aakansha Munjhal, Mr. Arvind Chare, Advocates

for R7-8

Mr. Manu Aggarwal, Advocate for R-5,6,9,10 & 11

## ORDER

Re-notify this case on 29th November, 2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)
Member (J)